

सामान्यतः किसी उच्च न्यायालय के न्यायाधीश की अध्यक्षता में एक जांच अदालत नियुक्त की जाती है और सुरक्षा उपायों के बारे में विभिन्न जांच अदालतों द्वारा की गयी सिफारिशों को, जहाँ भी संभव होता है, कार्यान्वित किया जाता है। 1971 से अब तक नियुक्त की गयी विभिन्न जांच अदालतों द्वारा सिफारिश किए गए सभी सुरक्षा उपायों को, ऐसे कुछेक को छोड़ कर जिनके कार्यान्वयन का काम अभी जारी है, कार्यान्वित किया जा चुका है।

**Indian Airlines Fokker Friendship Flights to Aizal, Mizoram**

5032. DR. R. ROTHUAMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose early introduction of regular Indian Airlines Service by Fokker Friendship to Aizal, Mizoram, at least thrice a week in place of the present Private Jamair Service;

(b) if so, steps taken to construct pucca air field at LENGPUI about 15 km. West of Aizal; and

(c) whether the flights by Fokker Friendships from Calcutta to the North-Eastern States will be increased in view of the present heavy air traffics in those areas?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir. Not at present.

(b) The Survey of India have been requested to carry out a detailed survey of the site at Langpui to assess its suitability for possible construction of a new aerodrom.

(c) Yes, Sir. This is proposed to be achieved by releasing one F-27 aircraft consequent upon Indian Airlines having taken on lease one HS-748 aircraft from the Director General of Civil Aviation.

**Advancement of Loans for Harijans by Canara Bank in Madathukulam**

5033. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that there was a token fast undertaken by the members of Madathukulam Harijan Milk Supply society in front of Canara Bank, Madathukulam for denial of advancement of loans for Harijans to purchase milch animals in Tamil-Nadu;

(b) whether the Government are aware of the fact that the Manager of Madathukulam Canara Bank in Coimbatore is practising untouchability and talking ill of Harijans;

(c) if so, what are the steps proposed by the Government to prevent recurrence of such incidents; and

(d) whether the genuine demands of the Harijans of Madathukulam for advancement of loans to purchase milch animals from Canara Bank Madathukulam be considered at an early date?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) (a): Yes, Sir.

(b) to (d): The Bank has reported that a Divisional Manager visited the Madathukulam branch and did not find the allegations levelled against the Branch Manager true. He has issued suitable instructions to the Branch to consider grant of dairy loans to the Harijan Co-operative Milk Supply Society on merits, in consultation with the Small Farmers Development Agency. Loan applications are being sanctioned without consideration of caste, religion and community.

**Economy in Administration of Ministry of Tourism and Civil Aviation**

5034. SRI BURGA CHAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what steps Government have taken in 1977 to effect economy in the administration of his Ministry;